Court No. - 71

Case :- CRIMINAL MISC. BAIL APPLICATION No. - 51149 of 2023

Applicant :- Vinod Bihari Lal **Opposite Party :-** State of U.P.

Counsel for Applicant: - Amit Kumar Srivastava, Kumar Vikrant

Counsel for Opposite Party :- G.A., Vishal Tandon

Hon'ble Mrs. Manju Rani Chauhan, J.

Counter Affidavit filed on behalf of the State is taken on record. Office to register the same.

Lay before another Bench, of which I am not a Member, after obtaining nomination from Hon'ble The Chief Justice, if possible, on **11th March**, **2024**, as fresh.

Order Date :- 1.3.2024

DS